

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 416
IB/277/ND/2022

IN THE MATTER OF:

Bhushan Power & Steel Ltd	...	Applicant
Versus		
A.G. Pipes Pvt. Ltd.	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 25.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Chandrashekhar Yadav
For the Respondent	: Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma Adv. Rishabh Arora, Adv. Varun Pandit, Adv. Yash Dhawan

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **17.05.2024**.

Sd/-
(Court Officer)